

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Competition Appeal (AT) No. 87 of 2018

IN THE MATTER OF:

Pushpa M

...Appellant

Versus

Competition Commissioner of India& ors.

...Respondents

ORDER
(Virtual Mode)

12.02.2021- Let the Fixed Deposit Receipt be renewed for another period of six months from the date of Maturity.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)